

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 166 of 2020

IN THE MATTER OF:

Gopal Krishan

...Appellant

Versus

M/s. Super Cassettes Industries Pvt. Ltd. & Ors.

...Respondents

Present:

**For Appellant: Mr. Rakesh Kumar, Ms. Preeti Kashyap,
Advocates.**

**For Respondent: Mr. Ajay Garg, Advocate for R-1&R-2.
Mr. Kartikeya Goel, Advocate.**

O R D E R
(Virtual Mode)

17.02.2021 Learned Counsel for the parties state that pleadings are complete and Written-Submissions have been filed. They want to file Copies of Judgments. Copies of Judgments may be filed within two weeks.

List the Appeal 'For Admission (After Notice)' Hearing on **25th March, 2021.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)